

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

CP No. 16/188/ND/2017

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2017

NAME OF THE COMPANY: M/s. Blogmint Digital Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 441

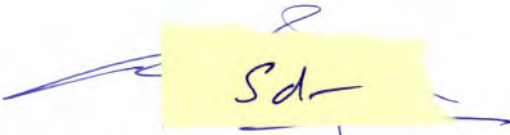
| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
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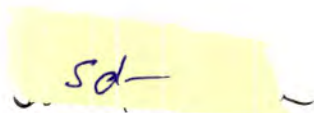
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| | For the Petitioner (s): | Mr. Gursat Singh, Mr. Saral Sharma | | |
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| | For the Respondent (s): | None | | |
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ORDER

Reserved for Orders.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)